

ITEM NO.8
SECTION XI

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Petition(s) for Special Leave to Appeal (C) No(s). 5733/2021

DIRECTOR OF EDUCATION & ANR.

Petitioner(s)

VERSUS

MADHU GOEL & ANR.

Respondent(s)

Date : 15-02-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harish Pandey, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service of notice is complete on respondent no. 2, but no one
has entered appearance on his behalf.

Ld. Counsel for the petitioner is granted two weeks time to
take fresh steps in respect of respondent no. 1.

List again on 22.03.2022.

VINOD SINGH RAWAT
Registrar